

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 646/252(1)/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2018.

NAME OF THE COMPANY: M/s. Income Tax Officer, Ward. V/s. ROC

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Zoheb Hussain, Sr. Standing Counsel, IT Dept.		
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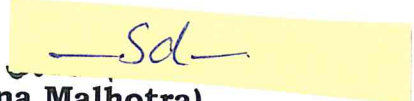
	For the Respondent:	None		
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ORDER

Ms. Sonam Sharma, Ld. Company Prosecutor for the RD is present in court. She prays for some time to file her reply.

To come up for further consideration on 10th September, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)